

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.177/2014

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company	Monoharlal Phoolchand Kanungo -Vs-DSK Real Estate Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) MR. D. N. SHARMA, Adv.
2) MR. N. DASGUPTA, Adv.
3) MR. A. BISWAS, Adv.

Ranpur

Adv
4/1/2018

1. A. ROY, Adv.

2. U. CHAKRABORTY, Adv.

3. D. MALLIK, Adv.

Petitioner

Adv
4/1/18

1. SHAUNAK MITRA, Adv. for R-6

4/1/2018.

ORDER

Ld. Counsel for the petitioner and the respondents is present.

List it on 26/02/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)